

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO.2918
TO BE ANSWERED ON 21.3.2018

PERMITTING CONSTRUCTION ACTIVITIES NEAR
HERITAGE SITES / ANCIENT MONUMENTS

2918. DR. R.LAKSHMANAN:

Will the Minister of CULTURE be pleased to state:

- (a) the details of construction activities permitted by Government in and around / near the heritage sites / ancient monuments which are under the control/authority of Archaeological Survey of India (ASI) during last three years; and
- (b) the reasons for permitting such construction activities?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND
MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) The permissions issued by National Monuments Authority during the last three years, are as follows:

<u>Year</u>	<u>Number of Cases</u>
2015	1031
2016	1060
2017	825

- (b) The permissions are issued as per Section 20D of Ancient Monuments and Archaeological Sites and Remains Act, 1958.